

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.205

CP(CAA) 66 of 2020 in CA(CAA) 37 of 2020

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Krishan Kanhaiya Creation Marketing Pvt Ltd
Sanwaria Fashions Marketing Pvt Ltd
Jagdamba Trendz Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kunjal Dalal, PCS
For the Respondent :
For the RD :Mr. Shivpal Singh, Deputy RD
For the Official Liquidator :Mr. Sandeep Tupe, Technical Asst.

ORDER
(Hybrid Mode)

Now the revised affidavit of assets has been filed by the Learned PCS for the Applicant companies which are reflecting in the DMS portal which was filed in soft form on 27.06.2024. However, the hard copy of the same is not available on the file.

Reserved for order.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)